

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 24.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Springfield Shelters Pvt Ltd

MAIN PETITION NUMBER : CP/158/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/222(CHE)/2021; IA/413(CHE)/2022; IA/414(CHE)/2022; IA/482(CHE)/2022 IN IA/734(CHE)/2021; IA/64/IB/2020;  
IA/734/CHE/2021; IA/1236(CHE)/2021 IA/1237(CHE)/2021; IA/1234(CHE)/2021; IA/1235(CHE)/2021; IA/461/CHE/2021;  
IA/182/CHE/2021; IA/184/CHE/2021; IA/195/CHE/2021; MA/73/CHE/2021; MA/74/CHE/2021; IA/803(CHE)/2021;  
IA/124/CHE/2021; IA/125/CHE/2021; IA/205(CHE)/2021; IA/898(CHE)/2021 IN IA/184/2021; IA/1070(CHE)/2021;  
IA/1071(CHE)/2021; IA/1072(CHE)/2021; IA/1090(CHE)/2021; IA/218(CHE)/2022

**ORDER**

All the parties are present through video conferencing mode.

Both the parties are directed to prepare list of dates and events and file the same within two weeks.

At request, list these matters on 20.12.2022 for physical hearing.

- Sd -

(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

- Sd -

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT